

\ ITEM NO.10

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 3814/2014

(Arising out of impugned final judgment and order dated 23/07/2013
in FA No. 861/1993 passed by the High Court Of Judicature at
Allahabad)

BALRAM

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(office report)
(For final disposal)

Date : 17/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Rajeev Kr. Singh, Adv.
Mr. Virag Gupta, Adv.
Mr. Bipin Bihari Singh, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Amar Deep Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.
Call for the original record.

(Sukhbir Paul Kaur)
Court Master

(Indu Pokhriyal)
Court Master

Signature Not Verified

Digitally signed by
Sukhbir Paul Kaur
Date: 2014.12.18
16:21:42 IST
Reason: